

**GOVERNMENT OF INDIA
MINISTRY OF AYURVEDA, YOGA & NATUROPATHY,
UNANI, SIDDHA AND HOMOEOPATHY
(AYUSH)**

**LOK SABHA
UNSTARRED QUESTION NO. 1060
TO BE ANSWERED ON 21ST JULY, 2017**

AYUSH INSTITUTIONS

1060. DR. RAMESH POKHRIYAL “NISHANK”:

Will the Minister of **AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)** be pleased to state:

- (a) the estimated percentage of population dependent on AYUSH system and the number of AYUSH institutes in the country, State/UT-wise;
- (b) whether there is any proposal to set up new norms of production to ensure the quality of ayurvedic products;
- (c) the steps taken to preserve the traditional knowledge of AYUSH, manuscripts, ancient treatises and other sources of the country; and
- (d) the steps being taken with regard to the digitisation of rare treatise and patent of traditional medicines?

ANSWER

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYURVEDA,
YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY
(SHRI SHRIPAD YESSO NAIK)**

(a): As per key indicators of the NSSO 71st round on Social Consumption on Health in India conducted during January- June 2014, 5 to 7 percent usage of ‘other’ including AYUSH (Ayurveda, Yoga & Naturopathy, Unani, Siddha and Homoeopathy) has been reported both in rural and urban area. The number of AYUSH institutes in the country, State/UT-wise under Ministry of AYUSH is given at **Annexure I & II**.

(b): The Drugs and Cosmetics Act, 1940 and Rules thereunder provide the norms for manufacturing and quality control of Ayurvedic, Siddha, Unani and Homoeopathic drugs as per the guidelines for Good Manufacturing Practices (GMP). The Quality Control mechanism of Ayurvedic and other such products is an evolving process and the last amendment in the Drugs & Cosmetics Rules, 1945 was done on 12th August, 2016 in respect of the Shelf Life of the Ayurvedic, Siddha and Unani drugs.

(c) & (d): Traditional Knowledge Digital Library (TKDL) is a pioneering Indian initiative to prevent exploitation and to protect Indian traditional knowledge from wrongful patents mainly at International Patent Offices. India’s rich and time-tested traditional medicinal knowledge which exists in languages such as Sanskrit, Hindi, Arabic, Persian, Urdu, Tamil etc. is neither accessible nor comprehensible for patent examiners at the international patent offices. TKDL contains Indian traditional medicine knowledge available in public domain and pertains to classical/ traditional books related to Ayurveda, Unani and Siddha in a digitized format and is available in five international languages (English, French, German, Spanish and Japanese)”.

**Statement reference to in reply to part (a) of the Lok Sabha Unstarred Question No. 1060 for
21.07.2017**

State/UT Wise Details the number of Institutes/centres, under Central Research Councils under Ministry
of AYUSH

Name of State	Ayurveda	Yoga & Naturopathy	Unani	Siddha	Homoeopathy	Total
Andhra Pradesh	1	-	1	-	2	4
Arunachal Pradesh	1	-	-	-	-	1
Assam	1	-	1	-	1	3
Bihar	1	-	1	-	1	3
Chhattisgarh	-	-	-	-	-	-
Delhi	1	1	3	1	-	6
Goa	-	-	-	-	-	-
Gujarat	1	-	-	-	-	1
Haryana	-	-	-	-	-	-
Himachal Pradesh	1	-	-	-	1	2
Jammu and Kashmir	2	-	1	-	-	3
Jharkhand	-	-	-	-	1	1
Karnataka	2	-	1	1	-	3
Kerala	2	-	1	1	1	5
Madhya Pradesh	1	-	2	-	-	3
Maharashtra	3	-	1	-	1	5
Manipur	-	-	1	-	1	2
Meghalaya	-	-	-	-	-	-
Mizoram	-	-	-	-	-	-
Telangana	1	-	-	-	1	3
Tripura	-	-	-	-	1	1
Nagaland	1	-	-	-	-	1
Orissa	1	-	1	-	-	3
Punjab	1	-	-	-	-	1
Rajasthan	1	-	-	-	1	2
Sikkim	1	-	-	-	1	2
Tamil Nadu	2	-	1	3	2	8
Uttar Pradesh	2	-	6	-	2	10
Uttarakhand	1	-	-	-	-	1
West Bengal	1	-	1	-	2	4
Andman and Nicobar	1	-	-	-	1	2
Chandigarh	-	-	-	-	-	-
Dadar Nagar Haveli	-	-	-	-	-	-
Daman & Diu	-	-	-	-	-	-
Lakshadweep	-	-	-	-	-	-
Puducherry	-	-	-	1	1	2
Total	30	1	23	7	22	83

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21.07.2017

State/UT Wise Details the number of National Institutes under Ministry of AYUSH

Name of State	Ayurveda	Yoga	Naturopathy	Unani	Siddha	Homoeopathy
Andhra Pradesh						
Arunachal Pradesh						
Assam						
Bihar						
Chhattisgarh						
Delhi	2	1				
Goa						
Gujarat	1					
Haryana						
Himachal Pradesh						
Jammu and Kashmir						
Jharkhand						
Karnataka				1		
Kerala						
Madhya Pradesh						
Maharashtra			1			
Manipur						
Meghalaya*	1					1
Mizoram						
Telangana						
Tripura						
Nagaland						
Orissa						
Punjab						
Rajasthan	1					
Sikkim						
Tamil Nadu					1	
Uttar Pradesh						
Uttarakhand						
West Bengal						1
Andman and Nicobar						
Chandigarh						
Dadar Nagar Haveli						
Daman & Diu						
Lakshadweep						
Puducherry						
Total	5	1	1	1	1	2

Note: -* single integrated National Institute